

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-1085(PB)/2020

IN THE MATTER OF:

FDS Mangement Services Pvt. Ltd.

.... Petitioner/Applicant

Order u/S. 10 of the Insolvency & Bankruptcy Code, 2016 (Liq.)

Order delivered on 08.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Adv. Adhish Srivastava with Mr. Deepak Arora,
Liquidator

ORDER

New IA-2071/2024

Mr. Adhish Srivastava, Ld. Counsel appears through VC along with Mr. Deepak Arora, Liquidator.

This is the Preliminary Report filed by the Liquidator and the same is taken on record subject to just exceptions. Registry is hereby directed to put this report before the Bench at the time of final disposal.

IA-2071/2024 stands disposed of.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)